

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 20th February, 2024

No. 107 A: Ms. Sweety Kumari, Probationary Civil Judge (Junior Division), Muzaffarpur is hereby appointed on probation as temporary Civil Judge (Junior Division) at Muzaffarpur itself in view of notification No. 7/Muk.-08-13/2022 Sa. Pra. 650 dated 10.01.2024 of the Department of General Administration, Government of Bihar, Patna and she be considered to be appointed under 30th batch of Bihar Judicial Service.

By order of the High Court

Sd/- P.K. Malik

Registrar General

Memo No. 11972-11998 / Dated, Patna the 20.02.2024

Copy forwarded to the Principal Secretary to the Govt. of Bihar, Department of General Administration, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar General, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ The District and Sessions Judge, Muzaffarpur / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ S.O. I/C, Selection & Appointment Cell, Patna High Court, Patna/ S.O. I/C, Legal Cell, Patna High Court, Patna/ S.O. I/C, Vigilance Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information and necessary action.

Under Rule 25 of the Bihar Civil Services (Judicial Branch) (Recruitment) Rules, 1955, amended as per the Bihar Civil Service (Judicial Branch) (Recruitment) (Amendment) Rules 2005, Ms. Sweety Kumari, Probationary Civil Judge (Junior Division), Muzaffarpur shall continue her training for her remaining period as she was doing before.

The District and Sessions Judge is hereby informed that Ms. Sweety Kumari, Probationary Civil Judge (Junior Division) shall assume charge of the office of Probationary Civil Judge (Junior Division) at Muzaffarpur under 30th Bihar Judicial Service immediately and she be treated to be

appointed under 30th batch of Bihar Judicial Service. Her seniority shall be fixed notionally in accordance with the direction of the Hon'ble Supreme Court.

By order of the High Court,


Registrar General